



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK, BHADRAK AND GARH MADHUPUR.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Friday, 25th	8-00 A.M.	Visit flood-affected areas	} On foot.
	10-30 A.M.	Return to the saloon	
	11-15 A.M.	Leave Garh Madhupur	
			Saloon will be attached to 10 Up Puri Passenger.
	12-56 P.M.	Arrive Cuttack. Detrain and drive to the Circuit House.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Saturday, 26th and Sunday, 27th	9-15 A.M. 11-15 A.M.	HALT.	
Monday, 28th		Leave Cuttack ...	... By special train.
		Arrive Puri. Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

*LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

*D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

*Subedar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency to Bhadrak and Garh Madhupur.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor, Orissa.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO KORAPUT.

DAY AND DATE	STANDARD TIME.	PLACE.	REMARKS.
NOVEMBER, 1940—			
Wednesday, 6th	9-45 P.M.	Leave Puri ...	... By special train.
Thursday, 7th	9-10 A.M.	Arrive Salur.	
	9-40 A.M.	Detrain and drive to Koraput.	
	About 11-55 A.M.	Arrive Koraput Circuit House.	
Friday, 8th to Wednesday, 13th	4-15 P.M. 6-30 P.M. 9-08 P.M.	HALT.	
Thursday, 14th		Leave Koraput ...	... By car.
		Arrive Salur and entrain.	
Friday, 15th	8-35 A.M.	Leave Salur ...	... By special train.
		Arrive Puri. Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

Mrs. F. E. A. Taylor.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.**NOTIFICATIONS.***The 15th October 1940.*

No. 2067-P.—Mr. P. V. Bhaskaran, I.P., Assistant Superintendent of Police, on leave, is granted leave on average pay for one month and twenty-one days in extension of the leave granted to him in notification No. 1718-P., dated the 30th July 1940.

J. BOWSTEAD,

*Chief Secretary to Government.***ERRATUM.***The 22nd October 1940.*

No. 7310-A.—In notification No. 3327-A., dated the 30th March 1937, published at page 78, Part I of the *Orissa Gazette* (Supplementary), dated the 31st March 1937, regarding appointment of certain persons to the Subordinate Civil Service read "with effect from the dates on which they joined their duties" for the words "with effect from the 31st March 1937" occurring in that notification.

By order of the Governor,

J. BOWSTEAD,

*Chief Secretary to Government.***REVENUE DEPARTMENT.****NOTIFICATION.***The 22nd October 1940.*

No. 4415-R.—In exercise of the powers conferred by sub-section (1-A) of section 3 of the Madras Estates Land Act, 1908 (Madras Act I of 1908), the Governor of Orissa is pleased to empower Maulavi Shaik Mansoor, appointed to be an Assistant Settlement Officer in the district of Ganjam, to exercise the functions of a Collector under Chapters XI and XII of the said Act in the said district.

By order of the Governor,

R. P. WARD,

*Secretary to Government.***HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.****NOTIFICATIONS.***The 7th October 1940.*

No. 5093-L.S.-G.—Dr. Siva Jee, M.B., B.S., is appointed to be a temporary Civil

Assistant Surgeon, with effect from the 17th September 1940, in the vacancy caused by the temporary appointment of Civil Assistant Surgeon Dr. Siti Kantha Misra to the Emergency Commission in the Indian Medical Service.

The 15th October 1940.

No. 5110-L.S.-G.—Dr. Kailash Chandra Tripathi, M.B., B.S., is appointed to be a temporary Civil Assistant Surgeon, with effect from the 15th September 1940, in the vacancy caused by the temporary appointment of Civil Assistant Surgeon Mr Sheikh Bazly Rabbi to the Emergency Commission in the Indian Medical Service.

By order of the Governor,

S. DAS,

*Secretary to Government.***EDUCATION DEPARTMENT.****NOTIFICATIONS.***The 10th October 1940.*

No. 4198-E.—Sri Muralidhar Jena, Superintendent of Excise and Salt, Sambalpur, is posted to the district of Koraput.

The 10th October 1940.

No. 4199-E.—Sri Lokenath Ratha, Superintendent of Excise and Salt, on return from leave sanctioned in notification No. 3332-E., dated the 1st July 1940, is posted to the district of Sambalpur.

By order of the Governor,

S. DAS,

*Secretary to Government.***SUBORDINATE CIVIL SERVICE.****HOME DEPARTMENT.****NOTIFICATIONS.***The 8th October 1940.*

No. 7229-A.—The Sub-Deputy Magistrates and Sub-Deputy Collectors named below are appointed to be Deputy Magistrates and Deputy Collectors on probation:—

1. Sri Damodar Kumar Mardaraj—Employed as Assistant Registrar, Co operative Societies, Banki Circle.
2. Sri Dibyasinha Patnaik—Employed in the Jajpur subdivision of the district of Cuttack.

The 8th October 1940.

No. 7235-A.—Sri Madhab Chandra Misra, Sub-Deputy Magistrate and Sub Deputy Collector on probation and Deputy Tahsildar in charge of the Pottangi taluk in the Nawrangapur subdivision of the district of Koraput, is transferred to the Berhampur subdivision of the district of Ganjam.

Notification No. 6856-A., dated the 27th September 1940, placing his services at the disposal of the Health and Local Self-Government Department for employment on the quinquennial revision of the Berhampur Municipality, is cancelled.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 21st October 1940.

No. 23.—Sri Akshay Kumar Banarji, M.A., B.Ed., Deputy Inspector of Schools,

Kendrapara in the district of Cuttack, under orders of transfer, is allowed leave on average pay on medical certificate for twenty-seven days, under rules 150, 155.57 of the Orissa Service Code, in extension of the leave granted to him in notification No. 12, dated the 6th August 1940.

S. C. TRIPATHI,

Director of Public Instruction.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATION.

The 18th October 1940.

No. 48-A.—Rai Sahib Charu Chandra Coari, officiating Subordinate Judge, is appointed substantively to the rank of Subordinate Judge, with effect from the 1st of September 1940.

By order of the High Court,

H. WHITTAKER,

Registrar.